

I/3189/2021



GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY

From

Chief Executive Officer,
Gurugram Metropolitan Development Authority,
Gurugram, Haryana

To

The Registrar General,
National Green Tribunal
New Delhi

Subject: Ex. No. 52/2018 of OA No. 454/2018 (Subhash Gupta &Ors. Vs UOI &Ors.) Listed before Hon'ble National Green Tribunal, New Delhi.

This is with reference to order dt 5.10.2020 in the case of Ex. No. 52/2018 of OA No. 454/2018 (Subhash Gupta &Ors. Vs UOI &Ors. and letter dated 14.10.2020 received from Sh. Anil Grover, Sr. Additional Advocate General, Haryana with request to provide response to Hon'ble NGT w.r.t Bioremediation & phytoremediation in storm water drains carrying sewage in coordination with CPCB.

It is submitted that Action plan for points where untreated/ partially treated effluent is joining the main drains discharging into Najafgarh drain has already been submitted before the HSPCB as well as Hon'ble NGT in O.A. 06 of 2012 with title Manoj Mishra Vs UOI. All the line departments had committed that the points which are discharging untreated sewage in Storm Water Drains (SWD) shall be plugged by 31-12-2020 but due to prevailing epidemic of 'COVID-19' in the country, the lockdown had been imposed and all the development works except emergency services had come to standstill, so in view of the same, the target date of diversion of sewage got delayed as per Action plan annexed as **Annexure-I**. However, considerable progress has been made by GMDA, MC Gurugram and other Departments for diverting sewage from unapproved areas which is illustrated as under:

		GMDA	MCG	Other Deptt.	Total
Leg-I	Discharge diverted	6	7.2	2	15.2
	Balance discharge	0	7.6	2.4	10
Leg-II	Discharge diverted	6.5	21.34	0	27.84



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	Balance discharge	0	8.5	0	8.5
Leg-III	Discharge diverted	19.4	27.5	7.25	54.15
	Balance discharge	0	20.35	8.85	29.2
Total	Discharge diverted	31.9	56.04	9.25	97.19
	Balance discharge	0	36.45	11.25	47.7

Note: All values in MLD

As submitted above, GMDA has diverted 31.9 MLD discharge out of 31.9 MLD. MCG has diverted 56.04 MLD out of 92.49 MLD and other departments have diverted 9.25 MLD out of 20.50 MLD (**Refer Annexure-II**).

Till the time aforesaid plan is completely implemented, Hon'ble Tribunal directed the State to adopt the process of bio/Phyto-Remediation as an interim measure.

In regard to phytoremediation in Leg-I & Leg-II, the MCG is responsible, however, considering the urgency of the matter, GMDA contacted CPCB and sent email dated 19.10.2020 (refer **Annexure-III**). The Executive Engineer, GMDA personally visited the office of the CPCB, however, due to restriction of COVID-19, he was not entertained physically. No response received even to the email. Accordingly, GMDA adopted a alternative technology for management of waste water in drains and initiated a project on experimental basis as an interim measure for treatment for untreated discharge of Leg-I to the tune of 5-10 MLD via geo-synthetic dewatering tubes. The process here involves the treatment with flocculating and coagulating agents in turbulent water and settling the impurities in specially designed Geo-synthetic de-watering tube which is later subjected to ozonation. The effluent complies with the parameters prescribed by CPCB. The photographs of work be referred at **Annexure-IV**. It will not be out of place to mention here that this technology does not appear to be economic viable due to high energy consumption and heavy cost of chemicals used.



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Simultaneously, MCG has engaged M/s WAPCOS Ltd. (empanelled agency with the Urban Local Bodies Department, Haryana), as consultant to prepare Detailed Project Report for Phytoremediation/Bio-remediation of master storm water drain i.e. Leg-1 & Leg-2 before entering in Najafgarh Drain. DPR has been submitted and Request for Proposal (RFP)/Estimate is under approval.

With respect to Leg-III, the proposal for development of natural wetland for bio/phyto-remediation of 400 MLD sewage near Najafgarh was got prepared for the reduction of BOD level from 50PPM to 30 PPM from Jamia Millia Islamia (a Central University) for which land to the tune of 250 acre is required with cost of execution of work to be Rs 40 crore apart from the cost of acquisition of land. The project was not considered being not financially viable.

It is humbly submitted that 1st Meeting of Special Purpose Vehicle (SPV) under the Chairmanship of EIC, Irrigation Department for river Yamuna- Regarding directions of Hon'ble NGT dated 05.03.2020 in OA No. 6/2012 in the matter of Manoj Mishra Vs UOI and Ors. was held on 24.8.2020 wherein it was unanimously decided that phyto-remediation be started for domestic effluent upto 1 MLD only considering land constraint and ineffectiveness of phyto-remediation in higher discharges. Hence, it was concluded that no action is technically feasible w.r.t implementation of Phyto-Remediation in Leg-III owing to the reasons stated above. However, GMDA is ready and willing to work on technologies suggested by the CPCB after personal visit of CPCB Scientists and consequent guidance & assistance from CPCB.

Further, it is submitted that GMDA has already upgraded the existing STPs and all the existing STPs are complying with the old

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prescribed parameters. New parameters including fecal coliform norm have been notified recently by HSPCB in July, 2020. The action plan for achieving new parameter also stands submitted (Refer **Annexure-V**). Out of 5 STPs, to achieve the revised parameters of 3 no. STPs of 50 MLD each at Dhanwapur & Behrampur, 68 MLD at Dhanwapur and 55 MLD CETP Manesar needs minor modifications which shall be complied by 31-03-2021 whereas for balance 2 no. STPs of 100 MLD capacity at Dhanwapur and 120 MLD at Behrampur, estimates accorded administrative approval amounting to Rs. 27.30 cr. and 33.11 cr. respectively in 7th authority meeting held on 08.12.2020 under the Chairmanship of Hon'ble CM, Haryana. Works of upgradation will be completed by 31.12.2022.

GMDA has made sincere efforts in the compliance of the action plan by diverting all the untreated sewage and it, being nodal agency, is pursuing the other concerned agencies to achieve the targets.

Report is submitted for kind information of Hon'ble NGT.

DA/ As above

Signed by Rajesh Bansal
Superintending Engineer(Infra-II)
Date: 08-02-2021 12:25:19
Reason: Approved
for Chief Executive Officer,
GMDA, Gurugram

CC to:

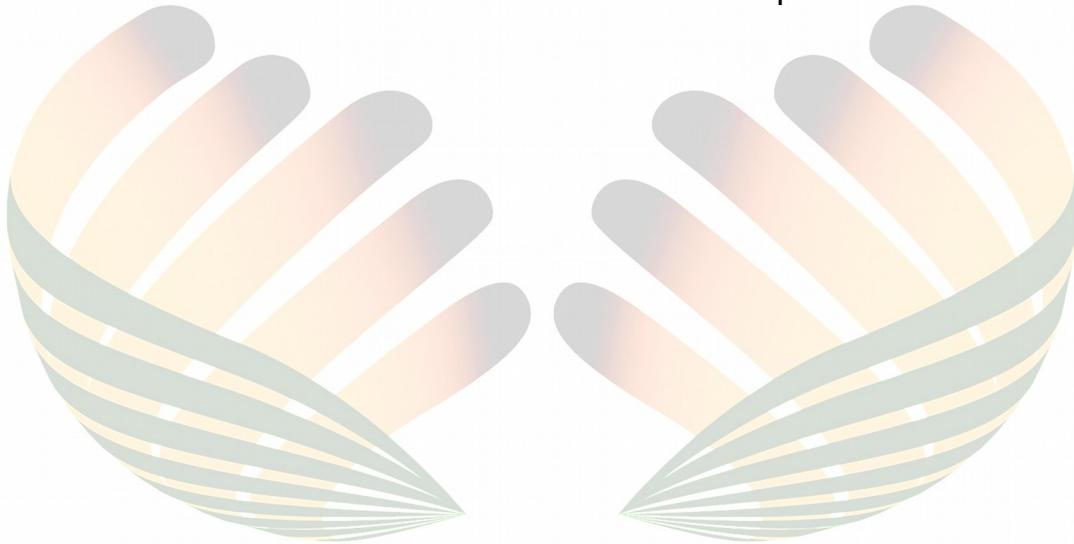
- 1) Chief Executive Officer, GMDA, Gurugram.
- 2) Chairman, HSPCB Panchkula.
- 3) Commissioner, Municipal Corporation, Gurugram
- 4) Member Secretary, HSPCB Panchkula.



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- 5) Sh. Anil Grover, Sr. Additional Advocate General Haryana, w.r.t. his letter dated 14.10.2020 with a request to ensure onward submission of the report before Hon'ble NGT.
- 6) Chief Engineer, Infra-II, GMDA, Gurugram
- 7) Chief Engineer, Municipal Corporation, Gurugram
- 8) Executive Engineer-I/ III/ V, Infra-II, GMDA, Gurugram

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Status of Action plan w.r.t diversion of sewage in the case of OA No. 06 of 2012 titled as Manoj Mishra Vs. Union of India and others.

(As on 9.1.2021)

ACTION PLAN FOR CONTROLLING AND TREATMENT OF DISCHARGE IN LEG NO. I

Sr. No.	Responsible Department	Location where waste water falls into Leg No.-I	Discharge in MLD	Revised timelines	Status of action plan
1	GMDA	At Cyber Park near Under passtowardsSikanderpur	02	Achieved	
2	GMDA	Near Rapid Metro Pillar 92Near NH-8 Culvert	2.5	Achieved	
3	GMDA	Near Furniture Market,Mehrauli Road, Sikanderpur	1.5	Achieved	
4	MCG	At Sikanderpur Village	0.3	Achieved	
5	MCG	Near Railway Culvert No. 47, PalamVihar	2.6	31.12.2021	75 % work completed by M/s SantKripa Infra Tech Pvt. Ltd. against agreement amount Rs.225.60 lakhs for laying of sewer line and to connect with 20 MLD STP being proposed at Village Jahazgarh. DPR had been prepared and
6	MCG	Near New Cambridge Public School, Choma Road, New PalamVihar	2	31.12.2021	Administrative approval to the work of construction of 20 MLD STP at Jahajgarh amounting to Rs 32.08 cr has been accorded by GMDA Authority during the meeting held under the Chairmanship of Chief Minister, Haryana on 16.3.2020. Work got delayed owing to the following: 1. Allotment of work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020. 2. No progress during lockdown imposed in view of COVID-19. 3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at his full-fledged routine till now. Now, work is in progress and is likely to be completed by 31.12.2021
7	MCG	Near Mother Dairy,PalamVihar	0.7	Achieved	
8	MCG	M/s Sea Hawk, UdyogVihar,Sec- 18	0.5	Achieved	
9	MCG	Nagarro Building, Plot No. 36,UdyogVihar, Sec-18	0.7	Achieved	

Sr. No.	Responsible Department	Location where waste water falls into Leg No.-I	Discharge in MLD	Revised timelines	Status of action plan
10	HSI IDC	Green Belt near NH-8UdyogVihar	1.5	Achieved	
11	HSI IDC	Rao market UdyogVihar, Sec-18	0.5	Achieved	
12	MCG	Locations under Box Type Storm Water Drain	0.4	31.12.2021	A committee of GMDA/MCG /HSI IDC/HSPCB has been constituted to resurvey the SWD for tracing the connections time to time. 1. Work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020. 2. No progress during lockdown imposed in view of COVID-19. 3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at his full-fledged routine till now.
13	MCG	Sewage of village Mullahera connected in Green Belt, Sec-22	01	Achieved	
14	MCG	Sewage of Village Dundahera connected with storm water on Old Delhi Road	01	31.10.2021	Work has been started after unlock COVID-19 and 25% work executed. 1. Allotment of work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020. 2. No progress during lockdown imposed in view of COVID-19. 3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at his full-fledged routine till now.
15	Panchayat Deptt/ GMDA	Bajghera	1	31.12.2021	The estimate for construction of STPs of capacity 2 MLD at Bajghera has been framed amounting to Rs. 7.58 Cr. Respectively and Administrative approval to the work has been accorded by GMDA Authority during the meeting held under the Chairmanship of Chief Minister, Haryana on 16.3.2020. Work has been allotted in Sept, 2020 and is in progress. 1. Allotment of work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020. 2. No progress during lockdown imposed in view of COVID-19. 3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at his full-fledged routine till now.
16	MCG	SWD Connection, near Red Rose Public School & RlyTrack, PalamVihar.	4	Achieved	
	New points identified in Oct 2020				

Sr. No.	Responsible Department	Location where waste water falls into Leg No.-I	Discharge in MLD	Revised timelines	Status of action plan
17	MCG	Sec 23 & 23A near tubewell no. 1	01	31.08.2021	Connection detected during site visit on 8.10.2020. Connection will be disconnected by MCG till 31.08.2021
18	MCG	Near Rezanglachowk	01	31.08.2021	1. Allotment of work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020. 2. No progress during lockdown imposed in view of COVID-19. 3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at his full-fledged routine till now.
19	HSIIDC	Near Plot No. 421 Phase IV, UdyogVihar	01	31.08.2021	
		Total	25.20		

Discharge diverted- 15.20 MLD

Balance discharge to be diverted/treated- 10 MLD

Target Date - 31.12.2021

ACTION PLAN FOR CONTROLLING AND TREATMENT OF DISCHARGE IN LEG NO.II

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. II	Discharge in MLD	Revised timelines	Status of action plan
1	GMDA	DLF phase-IV in-front of H.No.6510	1.5	Achieved	
2	MCG	Sukhrali& MDI	2	Achieved	
3	MCG	M. R Motor at Mata Road	0.5	Achieved	
4	MCG	Plot No.999, Mata Road NearKatariaChowk	0.5	Achieved	
5	MCG	Invitation Garden at Mata Road	0.25	Achieved	
6	MCG	Near Mata Temple near Village Gurugram	0.25	Achieved	
7	MCG	Satija Steel near petrol pump	0.01	Achieved	
8	MCG	Akshi Sweets near petrol pump	0.01	Achieved	
9	MCG	Near GAV Academy Gate (Sheetla Colony)	02	Achieved	
10	MCG	Pet Zone Mata road	0.1	Achieved	
11	MCG	Prince Vatika Mata Road	0.1	Achieved	
12	MCG	Dream Garden	0.1	Achieved	
13	MCG	Shop No.28 at Mata Road	0.01	Achieved	
14	MCG	Shop No. 18 & 19	0.01	Achieved	
15	MCG	Near Sector-5 Chowk	1	Achieved	
16	MCG	Near Sheetla Clinic	2	Achieved	
17	MCG	Tee Junction carrier and master SWD opposite Petrol Pump	2	Achieved	
18	MCG	BhimgarhKheri	2	30.06.2021	Connection detected during site visit on 8.10.2020. Connection will be disconnected by HSIIDC till 30.06.2021 1. Allotment of work got delayed due to no progress during

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. II	Discharge in MLD	Revised timelines	Status of action plan
					COVID-19 Lockdown from March 2020 to May 2020. 2. No progress during lockdown imposed in view of COVID-19. 3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at his full-fledged routine till now.
19	MCG	PalamVihar C-2 Block	3	Achieved	
20	MCG	Near PalamVihar	0.5	Achieved	
21	MCG	Sarai Alawardi	0.6	31.08.2021	90% work completed for construction of Standalone STP, work has been started again and will be completed before 31.08.2021 1. Allotment of work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020. 2. No progress during lockdown imposed in view of COVID-19. 3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at his full-fledged routine till now.
22	MCG	Jahajgarh Village	1.5	31.12.2021	The sewage of Sectors 102 to 115 shall be treated at proposed 20 MLD STP at Jahajgarh for which sufficient land is already available with MCG. The work is likely to be completed by December, 2022. DPR had been prepared and Administrative approval to the work of construction of 20 MLD STP at Jahajgarh amounting to Rs 32.08 cr has been accorded by GMDA Authority during the meeting held under the Chairmanship of Chief Minister, Haryana on 16.3.2020. Work has been allotted in Aug,2020 and is in progress. 1. Allotment of work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020. 2. No progress during lockdown imposed in view of COVID-19. 3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at his full-fledged routine till now.

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. II	Discharge in MLD	Revised timelines	Status of action plan
23	Panchayat Deptt	Dharampur Village	0.5	Achieved	Waste water of village connected to STP of Clearlon Experts Pvt. Ltd. as per email dt 10.12.2020 by Panchayat Deptt.
24	MCG	Locations under Box Type Storm Water Drain	0.4	31.12.2021	A committee of GMDA/MCG /HSIIDC/HSPCB has been constituted to resurvey the SWD for tracing the connections time to time. Some of the connections detected on 8.10.2020 and added to the list 1. Allotment of work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020. 2. No progress during lockdown imposed in view of COVID-19. 3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at his full-fledged routine till now.
25	GMDA	Surbhi&Navyug Co-operative Society Sec-43	1	Achieved	
26	GMDA	Near entry of Gold Souk Sec 43	0.5	Achieved	
27	GMDA	Surya Society	1	Achieved	
28	GMDA	Near Park Sector 43	1	Achieved	
29	GMDA	Power Grid, Sector 43	0.5	Achieved	
30	GMDA	Unitech trade centre	0.5	Achieved	
31	GMDA	In front of children clinic DLF-IV	0.5	Achieved	
32	MCG	Sewage of Ashok Vihar	5	Achieved	
33	MCG	SWD of size 1x1 connected in Leg-II, near round about sector-5 on PalamVihar Road.	2	Achieved	
New points identified in Oct 2020					
34	MCG	Sec 27 near vyaparkendra	1	30.06.2021	Connection detected during site visit on 8.10.2020.
35	MCG	Sukhrali near MDI Chowk	1	30.06.2021	Connection will be disconnected by MCG till 30.06.2021. 1. Allotment of work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020.
36	MCG	Near MR motors, Kataria Fitness centre and near plot no.999	2	30.06.2021	2. No progress during lockdown imposed in view of COVID-19. 3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. II	Discharge in MLD	Revised timelines	Status of action plan
					his full-fledged routine till now.
		Total	36.84		

Discharge diverted- 28.34 MLD

Balance discharge to be diverted/treated- 8.5 MLD

Target Date- 31.12.2021

ACTION PLAN FOR CONTROLLING AND TREATMENT OF DISCHARGE IN LEG NO.III

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. III	Discharge in MLD	Timelines submitted to NGT	Revised timelines	Status of action plan
1	MCG	VatikaChowk, Badshahpur	7.5	Achieved	Achieved	
2	GMDA	Village Tikri	0	Achieved	Achieved	
3	RO HSPCB (South)	Industrial discharge of Industries (Setup through C LU) Sector-34 and adjoining area (RO, HSPCB)	0	Achieved	Achieved	
4	MCG	NaharpurRoopa& unapproved area Rajiv Colony, Nitin Vihar, Hans Enclave etc.	4	31.12.2020	30.04.2021	<p>Out of 04 No.connections:- 02 Nos Connections of NaharpurRupa and Nitin Vihar have been connected with master sewer. Work for balance 02 Nos connection of Hans Enclave, Rajiv Colony is in progress. Work was held up due COVID-19 lockdown, which has been restarted and will be completed before 30.04.2021. 1. Allotment of work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020. 2. No progress during lockdown imposed in view of COVID-19. 3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at his full-fledged routine till now.</p>

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. III	Discharge in MLD	Timelines submitted to NGT	Revised timelines	Status of action plan
5	MCG	Discharge through RCC Drain of MCG Coming from AnajMandi to culvert at NH-8/ MohammadpurJharsa/ Narsinghpur	2	30.12.2020	30.12.2021	The work of construction of 02 MLD STP at MohammadpurJharsa is in progress, 30% work completed. Work held up due to COVID 19 lockdown The discharge of Village Narsinghpur&AnajMandi will be diverted through newly proposed MPS at Village Khandsa into sewerage system 1. Allotment of work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020. 2. No progress during lockdown imposed in view of COVID-19. 3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at his full-fledged routine till now.
6	MCG	RCC Drain of MCG Village Khandsa	2	30.12.2020	30.12.2021	The work has been awarded to the agency, started and will be completed before 30.12.2021. 1. Allotment of work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020. 2. No progress during lockdown imposed in view of COVID-19. 3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at his full-fledged routine till now.
7	RO HSPCB	Industrial discharge of Industries (setup through CLU) flowing through kachcha drain merging into RCC Box drain near Plot No.756, Sector-37(RO,HSPCB)	0	Achieved	Achieved	
8	MCG	Discharge coming from Village GadauliKalan through drain of MCG	1.35	31.10.2020	30.06.2021	Work of construction of 01 MLD STP at Gadauli Kalan is in progress under AMRUT scheme & 90% work completed. Work was held up due to COVID-19

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. III	Discharge in MLD	Timelines submitted to NGT	Revised timelines	Status of action plan
						lockdown, which has been restarted and completed before 30.06.2021. 1. Allotment of work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020. 2. No progress during lockdown imposed in view of COVID-19. 3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at his full-fledged routine till now.
9	Rural Development and Panchayat Department	Discharge from Village Dhankot	0.5	30.09.2021	31.12.2021	Proposal had been submitted by Panchayat Raj Department to install STP. As Panchayat Raj Department doesn't has technical expertise, it has been decided that GMDA would execute the work as deposit work. The estimate for construction of STPs of capacity 2 MLD at village Dhankot has been framed amounting to Rs. 8.11 Cr and Administrative approval to the works has been accorded by GMDA Authority during the meeting held under the Chairmanship of Chief Minister, Haryana on 16.3.2020. Work has been allotted in Sept, 2020 and is in progress. 1. Allotment of work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020. 2. No progress during lockdown imposed in view of COVID-19. 3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at his full-fledged routine till now.
	New Points					
10	GMDA	Culvert of SPR Sector-57(CGHS-1 Society)	7	Achieved	Achieved	
11	MCG	Village Ghata	3.4	Achieved	Achieved	
12	MCG	Wazirabad	2	Achieved	Achieved	
13	MCG	FazilpurJharsa	1.5	Achieved	Achieved	

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. III	Discharge in MLD	Timelines submitted to NGT	Revised timelines	Status of action plan
14	MCG	Village Islampur	4	Achieved	Achieved	
15	MCG	Sector- 33 & 34	4	Achieved	Achieved	
16	Panchayat	Khoh	0.5	Achieved	Achieved	
17	Panchayat	Bas Khussla	0.25	Achieved	Achieved	
18	Panchayat	Kasan	3.5	Achieved	Achieved	
19	PHED	Manesar	2.5	31.12.2020	31.08.2021	<p>Work is in progress & 20 % work completed, but work held up due to non-granting of permission by NHA for laying service along and crossing NH-8 which is under process and still awaited.</p> <p>1. Allotment of work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020.</p> <p>2. No progress during lockdown imposed in view of COVID-19.</p> <p>3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at his full-fledged routine till now.</p>
20	PHED	NaharpurKasan	3.85	30.6.2021	31.08.2021	<p>Work is in progress and 90 % work of sewer line is completed. Permission from HSIIDC was required which has now been obtained, however, work is being held up due to COVID 19.</p> <p>1. Allotment of work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020.</p> <p>2. No progress during lockdown imposed in view of COVID-19.</p> <p>3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at his full-fledged routine till now.</p>
21	HSIIDC	Sector-1 Manesar	0.5	Achieved	Achieved	
22	MCG	Sihi&KherkiDaula	2	Achieved	Achieved	
23	Other Deptt	Locations under Box Type Storm Water Drain	2	30.6.2021	31.12.2021	A committee of GMDA/MCG/HSIIDC/HSPCB has been constituted to resurvey the SWD for tracing the

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. III	Discharge in MLD	Timelines submitted to NGT	Revised timelines	Status of action plan
						connections time to time 1. Allotment of work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020. 2. No progress during lockdown imposed in view of COVID-19. 3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at his full-fledged routine till now.
24	GMDA	In-front of main gate of STP Behrampur (N 28025'11",E7702'0")	1	31.12.2020	Achieved	Sewerage entering from SWD near Vipul Greens will be diverted into master sewer line by laying additional sewer line by GMDA.
25	GMDA	At Marble Market, Sector 34, side by SKN CNG Pump Station, SubhashChowk to Hero Honda Chowk Road (N 28025'43",E 7701'15")	1	Achieved	Achieved	
26	HSVP	Badshahpur Drain near M/s V&S, Behrampur Road, Gurugram (N 28036'10.216", E76087'42.122")	2	Achieved	Achieved	
27	MCG	Near Village -Basai (N 28047'069", E 76096'211")	0.5	Achieved	Achieved	
28	HSIIDC	Near CETP Manesar on HSIIDC open drain (N28o22o47.0982", E76o55'11.757")	-	Achieved	Achieved	
29	GMDA	SaraswatiKunj (Wazirabad Bundh)	2	Achieved	Achieved	
30	GMDA	SaraswatiKunj (Wazirabad Bundh)	4	Achieved	Achieved	
31	GMDA	SaraswatiKunj (Wazirabad Bundh)	2.5	Achieved	Achieved	

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. III	Discharge in MLD	Timelines submitted to NGT	Revised timelines	Status of action plan
32	GMDA	Illegal cottage type colony operated sh. surrender 9811210275 adjacent at STP Behrampur	0.5	Achieved	Achieved	
33	GMDA	From HSVP storm water drain originating from Tikri Village passing SubhashChowk&Sohna road with further meeting to Badshahpur drain in front of STPBehrampur.	0.5	Achieved	Achieved	
34	MCG	Illegal cottage adjacent to Leg- III at Tikri behind Unitech commercial project with having approx 250 cottage	0.5	Achieved	Achieved	
35	MCG	New under construction plotted colony with sewer laid down to HSVP storm water drain passing over to Badshahpur Drain	0.5	Achieved	Achieved	
36	GMDA	Domestic effluent originating from nearby colonizers nearSubhashChowkis connected to SWD and further connected to Leg -III drain behind wine shops	0.5	Achieved	Achieved	
37	MCG	From HSVP storm water drain originating from sector 30, 31, Jharsa, Islampur at SubhashChowk to Hero HondaChowkroadnearM/s HCG, CNG pump station, marble markets, Sec-34, Gurugram	0.5	Achieved	Achieved	

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. III	Discharge in MLD	Timelines submitted to NGT	Revised timelines	Status of action plan
38	MCG	From HSVP storm water drain originating from Hero Honda Chowk, Rajiv Chowkafter NaharpurRupa culvert at Sector 34 merging to Badshahpur Drain	0.5	Achieved	Achieved	
39	MCG	Sewage waste from group of rooms made by advocate Tanwar side by bestech orient project adjacent to NH-48	0.5	Achieved	Achieved	
40	HSVP	From Badshahpur drain after mixing of both HSVP storm water drain at NH-48,near Bestech Orient Project Gurugram	0.5	Achieved	Achieved	
41	MCG	Gandhi Nagar Area	0.5	31.12.2020	31.12.2021	Connection to be disconnected. 1. Allotment of work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020. 2. No progress during lockdown imposed in view of COVID-19. 3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at his full-fledged routine till now.
42	MCG	Unauthorized colonies Basai Road	0.5	31.12.2020	31.12.2021	
43	MCG	Unauthorized area near Umang Bhardwaj Chowk	0.5	31.12.2020	31.12.2021	
44	MCG	Near NH-48 of Village-Khandsa	0.5	31.03.2021	31.12.2021	Discharge will be diverted through newly proposed MPS to be constructed at Village Khandsa. 1. Allotment of work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020. 2. No progress during lockdown imposed in view of COVID-19. 3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at his full-fledged routine till now.
45	MCG	Near Shiv Mandir of Village-Khandsa	0.5	31.03.2021	31.12.2021	
46	MCG	Near Shiv Mandir of Village-Khandsa	0.3	31.03.2021	31.12.2021	
47	MCG	Near Carlton Overseas, Village- Khandsa	0.3	31.03.2021	31.12.2021	
48	MCG	Near SocomecPvt Ltd, Plot No. 758, Sec-37	0.5	31.03.2021	31.12.2021	

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. III	Discharge in MLD	Timelines submitted to NGT	Revised timelines	Status of action plan
49	MCG	Near Plot No. 970 of Sector 37, CETP	0.4	31.03.2021	31.12.2021	
50	MCG	H Point of GMDA on Badshahpur Drain behind, Sector 37	0.2	31.03.2021	31.12.2021	
51	MCG	Near Bus Stop at Village-Gadaulikalan/ GadauliKhurd.	0.3	30.11.2020	31.08.2021	The work in progress 70% work executed and will be completed before 31.08.2021. 1. Allotment of work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020. 2. No progress during lockdown imposed in view of COVID-19. 3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at his full-fledged routine till now.
52	MCG	Satguru Apartment plot No. GH 22, Sector-52, Gurugram Latitude: 28 degree 25' 2" Longitude: 77 degree 04' 56.8"	0.1	Achieved	Achieved	
53	GMDA	Mayfiled Garden, Sector-51, Gurugram Latitude: 28 degree 25' 31.2" Longitude: 77 degree 04' 56.8"	0.1	31.12.2020	Achieved	Connection needs to be disconnected and diverted by 31.12.2020. 1. Allotment of work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020.
54	GMDA	Gurugram University, Sector-51 Latitude: 28 degree 25' 22" Longitude: 77 degree 04' 01.1"	0.1	31.12.2020	Achieved	2. No progress during lockdown imposed in view of COVID-19. 3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at his full-fledged routine till now.
55	GMDA	Master SWD on dividing road 40/45 Latitude: 28.449137 Longitude: 77.062592 Latitude: 28.448488 Longitude: 77.062493	0.1	31.12.2020	Achieved	

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. III	Discharge in MLD	Timelines submitted to NGT	Revised timelines	Status of action plan
56	GMDA	Master SWD on dividing road 48/33 Latitude: 28.4273239 Longitude: 77.0322031	0.1	31.12.2020	Achieved	
57	MCG	Near Cyber park Sector-39 sewer line from Jharsa Master SWD on dividing road 39/46 Latitude: 28.444027 Longitude: 77.057877	0.1	31.12.2020	31.08.2021	<p>The work is in progress and will be completed by 30.04.2021</p> <p>1. Allotment of work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020.</p> <p>2. No progress during lockdown imposed in view of COVID-19.</p> <p>3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at his full-fledged routine till now.</p>
58	MCG	Near Gate No. 5, Sector-46 sewerline from Sector-46 Master SWD on diving road 39/46 Latitude: 28.440542 Longitude: 77.054916	0.1	Achieved	31.08.2021	
59	MCG	Near Gate No. 5, Sector-46 sewerline from Sector-39 Master SWD on diving road 39/46 Latitude: 28.440542 Longitude: 77.054916	0.1	31.12.2020	31.08.2021	
60	MCG	Near Gate No. 1, Sector-38 sewerline from Sector-38 Master SWD on diving road 38/39 Latitude: 28.437574 Longitude: 77.045448	0.1	31.12.2020	31.08.2021	
New points identified in Oct 2020						
61	MCG	Near Dairy farm, Gadauli culvert and 700 mtr from Gadauli culvert towards Leg-III downstream	1	31.12.2020	30.06.2021	<p>Connection detected during site visit on 8.10.2020. Connection will be disconnected by MCG till 30.06.2021</p> <p>1. Allotment of work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020.</p> <p>2. No progress during lockdown imposed in view of COVID-19.</p> <p>3. Subsequent shortage of staff post lockdown due to</p>

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. III	Discharge in MLD	Timelines submitted to NGT	Revised timelines	Status of action plan
						migration of labour to their native places. The work is not at his full-fledged routine till now.
62	MCG	Plot no. 724, 737,957, 959Sec2 37 Pace City II	2	31.12.2020	31.08.2021	Connection detected during site visit on 8.10.2020. Connection will be disconnected by MCG/HSIIDC till 31.08.2021
63	MCG	Khandsa Village near anjana colony	1.1	31.12.2020	31.08.2021	1. Allotment of work got delayed due to no progress during COVID-19 Lockdown from March 2020 to May 2020. 2. No progress during lockdown imposed in view of COVID-19.
64	MCG	Near Sec dividing road 40/45 and 44/45	1	31.12.2020	31.08.2021	3. Subsequent shortage of staff post lockdown due to migration of labour to their native places. The work is not at his full-fledged routine till now.
65	MCG	Near JMD garden Sohna road	1	31.12.2020	31.08.2021	
		Total	83.35			

Discharge diverted- 54.15 MLD

Balance discharge to be diverted/treated- 29.2 MLD

Target Date - 31.12.2021

ANNEXURE-II

Status of Leg-I, Leg-II and Leg-III.

All discharge in MLD								
Name of drain	Total Discharge	Discharge diverted	Balance discharge	Balance discharge to be diverted	Date of completion of diversion	Balance discharge to be treated via construction of STPs	Date of completion of STPs	Status
Leg-I	25.20	15.20	10	4.4	31.12.2021	5.6	31.12.2021	Balance 10 MLD is yet to be diverted out of 25.20 MLD. Which is delayed due to ban on construction activity by Hon'ble Supreme Court in NCR region due air pollution and lockdown due to Covid-19
Leg-II	36.84	27.84	8.5	7	31.12.2021	1.5	31.12.2021	Balance 8.5 MLD is yet to be diverted out of 36.84 MLD. Which is delayed due to ban on construction activity by Hon'ble Supreme Court in NCR region due air pollution and lockdown due to Covid-19
Leg-III	83.35	54.15	29.2	25.35	31.12.2021	3.85	31.12.2021	Balance 29.2 MLD is yet to be diverted out of 83.35 MLD. Which is delayed due to ban on construction activity by Hon'ble Supreme Court in NCR region due air pollution and lockdown due to Covid-19
Total	145.39	95.89	49.5	36.75		10.95		Balance 47.7 MLD (36.75 MLD + 10.95 MLD) is yet to be diverted/treated



OFFICE OF THE CHIEF ENGINEER, INFRA-II, GMDA, GURUGRAM

File No. : E-221/2020-Infra-II/ 3015

Dated: 16.10.2020

To,

The Member Secretary
Central Pollution Control Board,
New Delhi.
Email: mscb.cpcb@nic.in

Subject: Regarding compliance of National Green Tribunal directions in order dated 05-10-2020 in the matter of EA 52/2018 in O.A No 454/2018.

With reference to the subject cited above, it is submitted that in order dated 05-10-2020 in the matter of EA 52/2018 in O.A No 454/2018, it was directed to GMDA to have consultation with Central Pollution Control Board (CPCB) regarding providing technical consultation on the feasibility of Phyto -Remediation for treatment of discharge going through drains i.e. Leg-I, Leg-II & Leg-III of Gurugram city.

In view of the above, it is requested to kindly direct concerned officer/ expert of CPCB to provide technical consultation to Gurugram Metropolitan Development Authority (GMDA) for the same and provide the details of the same at the earliest please for onward implementation on ground.


Pardeep Kumar
Chief Engineer, Infra-II
Gurugram Metropolitan Development Authority
Gurugram
E-mail : ceinfra2.gmda@gov.in

CC to:-

1. Chief Executive Officer, GMDA, Gurugram.
2. Executive Engineer-III, Drainage Division, GMDA, Gurugram.
3. Sh. Anil Grovar, AAG.



DEWATERING TUBES



RESULTS

INFORMATION REGARDING STPs PARAMETERS

NAME OF DEPARTMENT			GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY (GMDA)									
Sr. No.	Locations of STP/CETP alongwith Longitude &	Capacity (in MLD)	Technology	Present Designed Parameters for Effluent of STPs							Proposed Timeline to achieve revised	
				pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	Nitrogen Total (mg/L)	Phosphotous Total (mg/L)	Fecal coliform (MPN/100 ml)		
1	Behrampur Long. 28.418° N, Lat. 77.031° E	50	Activated Sludge Process (ASP) upto tertiary treatment	7.0 - 8.5	<5	<50	Nil	10	1	<200	31-03-2021	
2	Dhanwapur Long. 28.475° N, Lat. 76.995° E	68	Activated Sludge Process (ASP) upto tertiary treatment	7.0 - 8.5	<5	<50	Nil	10	1	<200	31-03-2021	
3	Dhanwapur Long. 28.475° N, Lat. 76.995° E	50	Sequential Batch Reactor (SBR) upto tertiary treatment	7.0 - 8.0	<5	<100	<5	<6	<0.5	<100	31-03-2021	
4	Behrampur Long. 28.418° N, Lat. 77.031° E	90	Sequential Batch Reactor (SBR) upto Secondary level treatment	7.0 - 8.5	<20	<100	<30	N/A	N/A	N/A	31-12-2022	
		30	Sequential Batch Reactor (SBR) upto tertiary treatment	7.0 - 8.5	<10	<100	<20	N/A	N/A	N/A		
5	Dhanwapur Long. 28.475° N, Lat. 76.995° E	25	Activated Sludge Process (ASP) upto tertiary treatment	7.0 - 8.5	<5	<50	<10	<10	<2	N/A	31-12-2022	
		75	Activated Sludge Process (ASP) upto Secondary level treatment	7.0 - 8.5	<20	<100	<30	<10	<2	N/A		
Total		388										
Note:		New Norms by HSPCB to be achieved →		5.5 - 9.0	10	50	20	10	1	Less than 100		